GOVERNMENT OF INDIA DISINVESTMENT LOK SABHA

UNSTARRED QUESTION NO:3437 ANSWERED ON:06.08.2002 FORMATION OF ASSETS MANAGEMENT COMPANY DR. KIRIT SOMAIYA;S. SAIDUZZAMAN

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether his Ministry and the Ministry of Finance are considering to form Assets Management Company for PSUs due for disinvestment;
- (b) if so, the details thereof;
- (c) the extent to which it is likely to strengthen the disinvestment process;
- (d) whether there is any conflict between his Ministry and Ministry of Finance over the issue; and
- (e) if so, the details thereof?

Answer

MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

- (a), (b) & (c) The proposal for forming an Asset Management Company for Public Sector Undertakings slated for disinvestment is under consideration of the Government.
- (d) No, Sir.
- (e) Does not arise.